



**TRIPURA JUDICIAL ACADEMY**  
**NARSINGARH, AGARTALA**

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F.14 (5)-TJA/2015-2023/3598-3623

Dated, Agartala, the 18<sup>th</sup> May, 2023.

**N\_O\_T\_I\_F\_I\_C\_A\_T\_I\_O\_N**

Hon'ble the High Court of Tripura has been pleased to nominate **Smt. Debanjana Bhattacharjee**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Amarpur, Gomati District to participate in a **five days residential training programme** for Judicial Officers on the topic "**Cyber Security Investigation**" to be organized at **Sardar Vallabh Bhai Patel National Police Academy (SVPNPA), Hyderabad** by 14C, MHA, New Delhi during the period from **05.06.2023 to 09.06.2023**.

The training programme will comprise of 25 participants in one batch. No fee for the training programme will be charged from the participants/Judicial Officers and the same will be borne by 14C, MHA and during the training programme, accommodation (single occupancy basis), food, tea, snacks, etc., will also be provided by them, however the TA/DA of participant Judicial Officers will be borne by the respective departments from where the nominated officers are drawing their salaries, as per existing rules.

Attendance of Smt. Debanjana Bhattacharjee in the training programme will be treated as official duty.

Sd/-  
**(S. Datta Purkayastha)**  
**Director**  
**Tripura Judicial Academy**

**Copy for information to:-**

1. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice, A. Lodh, Judge, High Court of Tripura, Agartala.
3. The Registrar General, High Court of Tripura, Agartala.
4. LR & Secretary, Law Department, Government of Tripura.

5. District & Sessions Judge, Dhalai District, Ambassa/West Tripura District, Agartala/North Tripura District, Dharmanagar/South Tripura District, Belonia/Khowai District, Khowai/Unakoti District, Kailashahar/ Sepahijala District, Sonamura/ Gomati District, Udaipur.
6. The Judge, Family Court, Ambassa Dhalai District / Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/Khowai, Khowai District/Agartala, West Tripura District/ Sonamura, Sepahijala District/Belonia, South Tripura District/Udaipur, Gomati District.
7. **Smt. Debanjana Bhattacharjee**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Amarpur, Gomati District (Mobile No.- 7577049025, e-mail id- [bhattdebanjana.tjs@aij.gov.in](mailto:bhattdebanjana.tjs@aij.gov.in) ) for information and compliance. The email dated 26.4.2023 (with attached circular dated 24.04.2023) of Indian Cyber Crime Coordination Centre (14C) CIS Division are enclosed herewith for further reference.
8. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

**Also copy for information to:-**

1. Dr. Minakshi Sinha, Associate Prof. (14C) – 9810907942, E-mail id – minakshi.sinha@gov.in
2. Dr. Anju Choudhary, Assistant Director (Law), SVPNPA – 8743099000, e-mail id – anju.c@svnpa.gov.in
3. G. Sahitya, P.A. to AD (Law), SVPNPA – 6301662516, e-mail id – gsahitya@svnpa.gov.in

**Director**  
**Tripura Judicial Academy**